

NHRC orders probe into sewer death

NEW DELHI, DECEMBER 31

The NHRC has ordered the District Magistrate of South East Delhi to launch an inquiry into the death of a worker who died while cleaning a sewer in New Friends Colony in March. Two other workers on the cleaning job in the posh residential colony of South Delhi fell seriously ill. —TNS



Source: <https://cgkhabar.com/news/nhrc-takes-suo-motu-cognizance-of-tripura-student-murder-in-dehradun-20251230>

NHRC takes Suo-Motu cognizance of Tripura student's murder in Dehradun

New Delhi | Desk: The brutal murder of Anjel Chakma, an MBA student from Tripura, in Dehradun, the capital of Uttarakhand, has sparked outrage. The National Human Rights Commission (NHRC) member Priyank Kanoongo has taken suo motu cognizance of the incident and issued a notice to the Uttarakhand government, seeking a report on the action taken.

He has directed the Chief Secretary and the Director General of Police to ensure the safety of students from the Northeast studying in the state as a top priority.

It is noteworthy that on December 9, Anjel was attacked with knives and sharp weapons by some miscreants in Dehradun, and he later succumbed to his injuries during treatment.

So far, five accused have been arrested in the case, including two minors, while one accused of Nepalese origin is still absconding, and a reward of Rs. 25,000 has been announced for his capture.

The incident has also heated up the political landscape of the country. Leader of the Opposition in the Lok Sabha, Rahul Gandhi, termed it a "horrific hate crime" and accused the BJP government of normalizing hatred.

He wrote on social media that India is built on the foundations of respect and unity, not on fear and abuse. Union Minister Kiren Rijiju also emphasized the urgent need for the safety of people from the Northeast and expressed concern over reports of racial abuse.

On the other hand, Uttarakhand Chief Minister Pushkar Singh Dhami has expressed condolences to the victim's family and approved financial assistance. According to the Chief Minister's Office, an amount of Rs. 4,12,500 has been released as the first installment of assistance under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act.

The state government has assured that every possible step is being taken to ensure that the culprits receive the harshest punishment.



Source: <https://www.thehansindia.com/news/national/tripura-student-killing-nhrc-issues-notice-to-dehradun-dm-ssp-1035284#>

Tripura student killing: NHRC issues notice to Dehradun DM, SSP

Dehradun: The NHRC has sent a notice to the Dehradun district magistrate and the SSP over the allegedly racially charged killing of a student from Tripura in the Uttarakhand capital. The National Human Rights Commission has directed the Dehradun authorities to investigate the allegations and has sought an action taken report within seven days.

The commission has asked for a copy of the case proceedings to be sent to the Uttarakhand chief secretary and the director general of police. "Additionally, the authorities are directed to ensure safety of the students of North Eastern region in the entire state," it says.

Anjel Chakma, 24, a final-year MBA student at a private university in Dehradun, was allegedly attacked by some youngsters with a knife and a bracelet on December 9.

He died on December 26, after being in a hospital for 17 days. His father, a BSF jawan currently posted in Tangjeng in Manipur, alleged that his son was 'brutally attacked' when he tried to defend his brother, who was called 'Chinese' by the attackers.

The assailants called his sons 'Chinese momo' and abused him, the father of the victim told PTI over the phone. Anjel told them that he 'was also Indian, not Chinese', but they attacked him with knives and blunt objects, the father said.

According to the proceedings, a bench of the NHRC, presided by its member Priyank Kanoongo, has taken cognisance under section 12 of the Protection of Human Rights Act, 1993.

The complainant has alleged that the student from the Tripura region was brutally attacked and killed in Dehradun, in a 'racially motivated incident' while studying outside his home state.

According to the complaint, the person was 'targeted with racial slurs and assaulted after asserting his identity as an Indian citizen', reads the proceedings.

"The incident has caused nationwide outrage and is stated to reflect deep-rooted racial discrimination against people from the North-East, failure of local authorities to prevent the violence, and lack of adequate protection mechanisms," it adds.

The complainant alleged that the incident amounts to a 'serious violation' of the victim's right to life, dignity, and equality.

The complainant had sought the intervention of the NHRC in the matter and requested urgent intervention, accountability, and systemic measures to prevent such hate-based crimes, the proceedings says.

The allegations made in the complaint *prima facie* seem to be violations of the human rights of the victim, the NHRC says.

"The Registry is directed to issue a notice to the DM and the SSP, Dehradun, Uttarakhand, with directions to get the allegations made in the complaint inquired into and to submit an action taken report within seven days for perusal of the Commission," it says.

On Monday, Uttarakhand Chief Minister Pushkar

Singh Dhami spoke to the father of the student and assured strict punishment for the accused.



Source: <https://www.thehansindia.com/news/national/nhrc-notice-to-dehradun-dm-on-tripura-student-killing-1035207>

NHRC notice to Dehradun DM on Tripura student killing

New Delhi: The NHRC has sent a notice to the Dehradun district magistrate and the SSP over the allegedly racially charged killing of a student from Tripura in the Uttarakhand capital.

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Anjel Chakma, 24, a final-year MBA student at a private university in Dehradun, was allegedly attacked by some youngsters with a knife and a bracelet on December 9. He died on December 26, after being in a hospital for 17 days.



Source: <https://www.millenniumpost.in/bengal/assembly-speaker-flags-human-rights-concerns-over-elderly-voters-hearings-642162>

Assembly Speaker flags human rights concerns over elderly voters' hearings

Kolkata: West Bengal Assembly Speaker Biman Banerjee on Wednesday voiced serious concern over the alleged hardships faced by elderly voters being summoned for physical hearings.

Asserting that forcing frail and elderly citizens to attend hearings amounts to a "clear violation" of human rights, the Speaker said: "...The fundamental right to free movement is being infringed upon when elderly citizens are being forcibly made to appear.

There is a National Human Rights Commission in this country. What is the central Human Rights Commission doing? They cannot keep their eyes closed. They should take up this issue. There can be no bigger instance of human rights violation than this." Speaking in the Assembly on Wednesday, the Speaker expressed strong displeasure over reports that voters aged 80, 90 and even above are being asked to appear physically for SIR hearings.

"Such hearings are unacceptable," Banerjee said. "Many of these elderly people are seriously ill. Many cannot even walk properly. For those who find it extremely difficult to step out of their homes, this kind of pressure is being created," he maintained.

Complaints have poured in from different parts of the state alleging that elderly citizens are being compelled to visit booths or hearing centres despite severe cold weather or health issues. The Speaker described such treatment of senior citizens as "inhuman". He reiterated that a body entrusted with safeguarding citizens' rights cannot remain passive in the face of such alleged violations.

Banerjee demanded that the National Human Rights Commission should immediately take suo motu cognisance of the matter. "I believe they will certainly intervene," he said. The issue has already drawn sharp criticism from the Trinamool Congress leadership.

Chief Minister Mamata Banerjee had raised the matter during a public meeting in Bankura, while a Trinamool Congress delegation led by national general secretary Abhishek Banerjee visited the office of the Election Commission of India in New Delhi on Wednesday, with the Special Intensive Revision (SIR) issue featuring prominently in their representation.



Source: <https://www.orissapost.com/tamil-nadu-bjp-urges-nhrc-to-take-suo-motu-cognisance-of-brutal-attack-on-odisha-youth/>

Tamil Nadu BJP urges NHRC to take suo motu cognisance of brutal attack on Odisha youth

Chennai/Bhubaneswar: Tamil Nadu unit of the Bharatiya Janata Party (BJP) has urged the National Human Rights Commission (NHRC) to take suo motu cognisance of the brutal assault on a 20-year-old youth from Odisha in Tiruttani, describing the incident as a serious violation of human rights and a disturbing reflection of growing lawlessness in the state.

The victim, K. Suraj from Kalahandi district in Odisha, was allegedly attacked December 27 near the Tiruttani railway station by four juveniles aged around 17.

According to preliminary findings, Suraj had arrived in Chennai following a family dispute and was travelling on a suburban train when the assailants allegedly threatened him and forced him off the train. He was then taken to an abandoned area near the old railway quarters, where he was brutally assaulted with sickles while the attackers reportedly filmed the act on their mobile phones.

Suraj sustained severe injuries to his head, face, and hands and was first admitted to the Tiruttani Government Hospital before being shifted to the Tiruvallur Government Medical College Hospital for further treatment.

Police later arrested the four juveniles near the Gangai Amman temple and recovered the weapons used in the attack.

A case has been registered under Section 109 of the Bharatiya Nyaya Sahita (attempt to murder). Three of the accused were sent to a juvenile home, while one was released into parental custody.

North Zone Inspector General of Police Asra Garg stated that preliminary investigations suggest the incident stemmed from a personal dispute and not from any regional or linguistic animosity.

He also clarified that rumours regarding the victim's death were false and said investigations were ongoing to ascertain whether the accused were under the influence of drugs or alcohol at the time of the crime.

In a detailed representation to the NHRC, TN BJP spokesperson A.N.S. Prasad urged the Commission to intervene, citing serious concerns over the handling of the case.

The complaint highlights alleged lapses in providing immediate psychological support to the victim, questions over the adequacy of medical and forensic procedures, and the broader issue of rising juvenile violence fuelled by substance abuse and social media glorification.

The BJP has called upon the NHRC to order an independent and comprehensive inquiry, ensure adequate compensation and rehabilitation for the victim, and recommend systemic measures to prevent such incidents in the future.

The party also stressed that incidents of this nature threaten the safety of migrant workers and undermine the constitutional promise of dignity, equality, and protection for all citizens.



Source: <https://www.sentinelassam.com/more-news/national-news/national-human-rights-commission-nhrc-takes-cognisance-of-tripura-student-murder-case>

National Human Rights Commission (NHRC) takes cognisance of Tripura student murder case

The National Human Rights Commission (NHRC) has taken cognisance of the killing of a student from Tripura in Dehradun and has asked the authorities to ensure the safety of the students

NEW DELHI: The National Human Rights Commission (NHRC) has taken cognisance of the killing of a student from Tripura in Dehradun and has asked the authorities to ensure the safety of the students from North Eastern states residing in Uttarakhand. The victim, 24-year-old Anjel Chakma, a resident of Unakoti district in Tripura, had an argument along with his younger brother Michael with Suraj Khawas (22), a resident of Manipur currently living in Dehradun, and five of his friends at Selakui market on December 9. The accused allegedly attacked Anjel with knives and brass knuckles, following which he was rushed to the hospital. He later succumbed to his injuries on December 26. A Bench presided over by Member Priyank Kanoongo has issued a notice to the State Government, calling for a detailed report on the action taken in the matter so far, the NHRC said in a statement. Anjel's father, Tarun Chakma, who is currently posted in Manipur with the Border Security Force (BSF), alleged that "racial slurs" were hurled at his son during the assault. According to him, the attackers called Anjel "Chinese" before attacking him. The Commission said that it has further directed the Chief Secretary and the Director General of Police of Uttarakhand to ensure, on the highest priority, the safety and security of students from the Northeast across the state. (IANS)



Source: <https://www.thefinancialworld.com/nhrc-takes-cognisance-of-tripura-student-murder-case/>

NHRC Takes Cognisance of Tripura Student Murder Case

New Delhi: The National Human Rights Commission (NHRC) has taken cognisance of the killing of a student from Tripura in Dehradun and has asked the authorities to ensure the safety of the students from North Eastern states residing in Uttarakhand.

New Delhi The victim, 24-year-old Angel Chakma, a resident of Unakoti district in Tripura, had an argument along with his younger brother Michael with Suraj Khawas (22), a resident of Manipur currently living in Dehradun, and five of his friends at Selakui market on December 9.

The accused allegedly attacked Angel with knives and brass knuckles, following which he was rushed to the hospital. He later succumbed to his injuries on December 26.

A Bench presided over by Member Priyank Kanoongo has issued a notice to the State Government, calling for a detailed report on the action taken in the matter so far, the NHRC said in a statement.

Angel's father, Tarun Chakma, who is currently posted in Manipur with the Border Security Force (BSF), alleged that "racial slurs" were hurled at his son during the assault.

According to him, the attackers called Angel "Chinese" before attacking him.

The Commission said that it has further directed the Chief Secretary and the Director General of Police of Uttarakhand to ensure, on the highest priority, the safety and security of students from the Northeast across the state.

"The report is expected to include details of the investigation, steps taken to apprehend the accused, and measures initiated to prevent recurrence of such incidents," the NHRC added.

Meanwhile, Uttarakhand Police said that five of the six people allegedly involved in the December 9 incident have been arrested, while Yagyaratna Awasthi, a resident of Nepal's Kanchanpur district, remains at large.

They have also announced a reward of Rs 25,000 for the lone absconding accused, a resident of Nepal, and said a team has been sent to the neighbouring country.

According to the police, based on the complaint filed by Michael Chakma on December 12, a case was registered under sections 115(2), 118 and 351(3) of the Bharatiya Nyaya Sahita (BNS) for causing bodily harm and criminal intimidation, and an investigation was initiated.

Later, based on Angel's medical report, Section 109 of the BNS, relating to attempt to murder, was added to the case, and five accused were arrested the same day, including two minors.

Following Angel's death, police said sections 103(1), relating to murder, and 3(5), relating to joint liability, of the BNS were added to the charges.

Apart from Suraj Khawas, the arrested accused have been identified as Avinash Negi (25) and Sumit (25). Angel Chakma was a final-year MBA student at a university in Dehradun.



Source: <https://timesofindia.indiatimes.com/city/ranchi/nhrc-reappoints-suchitra-sinha-as-special-rapporteur-for-jharkhand/articleshowprint/126276349.cms>

NHRC reappoints Suchitra Sinha as special rapporteur for Jharkhand

Jamshedpur: National Human Rights Commission (NHRC) has reappointed Suchitra Sinha as the special rapporteur for Jharkhand for another three years from Dec 2025 onwards.

In the notification issued for states/UTs in this regard, Sinha will oversee Zone X, which covers Jharkhand. Sinha, a retired IAS official, has been quite active in working for the rights of workers in the industrial belt of Jharkhand in her last tenure. She has personally opened training institutes for girls and women from Sabar tribes at various places in the state. At one such centre in Adityapur area under Seraikela-Kharsawan district, more than three dozen women from various age groups undergo training in embroidery, which has been named 'Santha' stitch work.



Source: <https://www.tribuneindia.com/news/delhi/nhrc-orders-probe-into-sewer-death/amp>

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